



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 253 -LD (A) of 2017.
D A T E D: 25 - 01 - 2017.

In partial modification of Government Order No.2431-LD(A) of 2016 dated 15-09-2016, Shri Sheikh Manzoor Ahmad, Deputy Advocate General and Shri Abdul Majid Mir, Deputy Advocate General shall, in addition to Districts allotted to them, appear on behalf of Administrative Department (School Education) in cases pertaining to such Districts.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and P. A.

NO: LD(A) 2016/35.

Dated:25- 01 - 2017.

Copy to the:-

1. Commissioner / Secretary to Government, School Education Department.
2. Registrar General, J&K High Court, Jammu.
3. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu
4. Director, School Education, Kashmir.
5. All officers of the Department of Law, Justice and Parliamentary Affairs.
6. Director Litigation, Kashmir.
7. Concerned Law Officers for information.
8. Administrative Officer, Advocate General's Office, J&K Jammu.
9. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.

Ashish Gupta
25/1/2017